

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

R.P. 1 of 2016 in Appeal No. 308 of 2013

Dated :11<sup>th</sup>March, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr.T. Munikrishnaiah, Technical Member

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. K. GopalChoudhary  
Mr. V. A. Deshmukh, EE (RAC)

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms.SwapnaSeshadri for CSERC

ORDER

We have heard learned counsel for the parties.

Order is Reserved.

(T. Munikrishnaiah)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*jps*